

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 159 of 2009 &  
IA No. 277 of 2009**

**Dated: 4<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Southern Electricity Supply Co. of Orissa Ltd. .... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Suresh Tripathy  
Counsel for the Respondent (s) : Mr. R.K.Mehta &  
Mr. Antaryami Upadhyay for R3 GRIDCO  
Mr. M.G. Ramachandran & Mr. Shibashish Misra

**ORDER**

As agreed by the learned counsel for the parties, post the matter on

**30.03.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Surekha/balbir*